

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 155 OF 2017

Dated: 28th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**North Bihar Power Distribution Company Ltd. Appellant(s)
Versus
Bihar Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan for R-1

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **13-12-2018**.

**(S.D. Dubey)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**